

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2126
ANSWERED ON:11.08.2006
INVESTMENT FROM NRIS AND FOREIGN COMPANIES
Singh Shri Dushyant

Will the Minister of FINANCE be pleased to state:

- (a) whether a large number of Non Resident Indians (NRIs) and foreign companies have submitted proposal before the Government to start their business in the country;
- (b) if so, the details thereof;
- (c) the amount of investment proposed to be made by them along with investment actually taking place sector- wise during each of the last three years; and
- (d) the steps taken by the Government to encourage such companies?

Answer

Minister of State in the Ministry of Finance (Shri Pawan Kumar Bansai)

- (a)to(c) Yes, Sir. The sector-wise details of proposals from NRIs and foreign companies approved and actual investment in last 3 years (April 2003 to May 2006) is annexed.
- (d) The Government has put in place a liberal, transparent and investor-friendly FDI policy to encourage investments from NRIs and foreign companies. It is also continuously rationalized to make it more investor-friendly.